

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHRENIK LIMITED OPERATING IN PAPER SECTOR AT AHMEDABAD

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/LLP No.	SHRENIK LIMITED PAN: AASCS4384C CIN: L51396GJ2012PLC073061
2	Address of the registered office	B-108, Titanium Business Park, Corporate Road, Makarba Underpass, Ahmedabad-380015
3	URL of website	www.shrenikltd.com
4	Details of place where majority of fixed assets are located	B-108, Titanium Business Park, Corporate Road, Makarba Underpass, Ahmedabad-380015
5	Installed capacity of main products/ services	Not applicable – the Company is engaged in trading of paper and paper products.
6	Quantity and value of main products/ services sold in last financial year	As per last Audited Financial Statements available for the F.Y. 2025-26 Value in Rs. 36,06,87,671 /-
7	Number of employees/ workmen	One
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available information will be shared upon receiving a request at cirp.shrenik@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending a request at cirp.shrenik@gmail.com
10	Last date for receipt of expression of interest	20/10/2026
11	Date of issue of provisional list of prospective resolution applicants	25/10/2026
12	Last date for submission of objections to provisional list	30/10/2026
13	Date of issue of final list of prospective resolution applicants	05/11/2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10/11/2026
15	Last date for submission of resolution plans	11/12/2026
16	Process email id to submit EOI	cirp.shrenik@gmail.com
17	Details of the corporate debtor's registration status as MSME.	Not Available

Note: The above information is provided from the details provided by the Suspended Board of Directors.

Date :05/10/2026

Place: Ahmedabad

Sd/-
Mr. Rahul Nareshbhai Shah
Deemed Resolution Professional
Reg No- IBBI/IPA-001/IP-P02170/2020-2021/13367
For Shrenik Limited (In CIRP)
Validity of AFA till 30.06.2027
20 Sudershan Society, Part 2, Naranpura, Ahmedabad